

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE -1/2015-16(Purchase Cell)

Sealed quotation are invited from bonafide and reputed firms / Suppliers, authorised dealers having local shops for supply and installation of 1.5 ton Air conditioner with stabilizer as also financial capacity to execute the orders for supply of the articles on purchase:-

The bid complete in all respect, shall be submitted before Registrar (Establishment) ,Patna High Court Patna latest by one (01)week from the date of publication on official website of Patna High Court.

Terms and Conditions:-

- (I) The articles should be in good condition.
- (II) The rate quoted in tender should be inclusive of all taxes.
- (III) No advance payment shall be made.
- (IV) The firms shall submit their bill in triplicate at the time of supply of articles.
- (V) The Court reserve the right to accept or reject any or all quotations.
- (VI) Payment will be made through Bank Draft, not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the material, the concerned firm shall replace it immediately free of cost.
- (VII) The selected supplier shall have to supply and installed Air Conditioner with stabilizer within 3 days of placing the purchase order.
- (VIII) Tender bid submitted after the deadline of submission will not be considered.
- (IX) Tender downloaded from the official website of Patna High Court: -
<http://patnahighcourt.bih.nic.in>


Registrar (Estt.)

Patna High Court.